

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

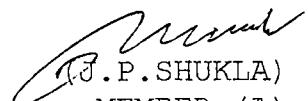
10.7.2007

OA 218/2007

Mr.P.N.Jatti, counsel for applicant.
Mr.Kunal Rawat, counsel for respondents.

Learned counsel for the applicant submitted that the relief prayed for by the applicant has been granted by the respondents and the present OA has now become infructuous.

In view of the submission made by the learned counsel for the applicant, the present OA is dismissed as having become infructuous.


J.P. SHUKLA
MEMBER (A)

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*Copy to Mr. Jatti,
OA 218/2007
for OA*